

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. **53/AM10 HELD ON 31.03.2010**
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. **53/87-NC-7/2009 of NORMS COMMITTEE (NC-7) dealing with ‘Plastic & Rubber Products’ held on 31.03.2010** under the Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP
- 3) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **52/AM10 held on 24.03.2010**.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

3.1.1	Case No. A-159	FUTURA FIBRES PVT. LTD.	Status: Approved
	NC No.: 53/AM10 Dated: 31.03.2010		
Hqrs. File No.		RLA File No.	Licence No. & Date
01/87/050/00572/AM06/DES-VII		04/24/040/00165/AM06	0410073686 dt. 23.08.2005
01/87/050/00948/AM06/DES-VII		04/24/040/00408/AM06	0410075991 dt. 03.11.2005
01/87/050/01410/AM06/DES-VII		04/24/040/00557/AM06	0410078892 dt. 27.02.2006

Application: Request is for review of NC decision.

Decision: With D/o C&PC OM No. 46011/30/2003-PC.II dated 06.01.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Chips (High Pressure Moulding Grade)-Amorphous State	1 kg	1. PTA (Pure Terephthalic Acid)	0.920 kg
		2. Monoethylene Glycol	0.380 kg
		3. Purified Isophthalic Acid	0.02 kg
		4. Cobalt Acetate	0.00034 kg
		5. Antimony Trioxide	0.0004 kg
		6. Ortho Phosphoric Acid	0.0002 kg

3.1.2	Case No. A-160	KULODAY TECHNOPACK PVT. LTD.	HQ F. No. 01/87/050/00193/AM10/DES-VII	Status: Approved
	NC No.: 53/AM10 Dated: 31.03.2010	Adv. Lic. No. 0310532598 Dated 06.08.2009	RLA F. No. 03/94/040/00376/AM10	

Application: Request is for review of NC's decision taken in Meeting No. 32/AM10.

Decision: With D/o C&PC OM No. 46011/30/2007-PC.II dated 18.02.2010, the Committee decided to amend the decision taken in earlier NC's Meeting No. 32/AM10 held on 04.11.2009. Accordingly, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Bags [Made out of LLDPE Granules and LLDPE Granules (Reprocessed)]	1 kg	1. LDPE Granules (Reprocessed)	0.970 kg
		2. LLDPE Granules	0.080 kg

ONLINE CASES

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Case No.:3/7/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:53/87-ALC1/2009 31.03.2010	Status: Approved
HQ File :01/87/050/00040/AM10/	RLA File :03/94/040/00056/AM10/	Lic.No/Date:0310518029 01.05.2009	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39019090	63/0- POLYTHYLENE COMPOUND - SEMICONDUCTING COMPOUND-THERMOSET	100.000	M.T	10678125.00	212500.00 US\$
				Total	10,678,125.00	212,500.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39011010	LINER LOW DENSITY POLYETHYLENE	15.000	M.T	767050.00	15450.00	

Decision: With D/o C&PC OM No. 46011/64/2009-PC.II dated 23.03.2010, following adhoc norms are **approved**:

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Case No.:4/7/87-ALC1/2009	Party Name:KALPENIA INDUSTRIES LIMITED,	Meet No/Date:53/87-ALC1/2009 31.03.2010	Status: Approved
HQ File :01/87/050/00041/AM10/	RLA File :03/94/040/00057/AM10/	Lic.No/Date:0310518037 01.05.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39019090	63/0- POLYTHYLENE COMPOUND- SEMICONDUCTING COMPOUND- THERMOPLASTIC	100.000	M.T	10050000.00	200000.00 US\$
				Total	10,050,000.00	200,000.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39011010	LINER LOW DENSITY POLYTHYLENE (LLDPE)	38.000	M.T	2017560.60	39444.00 US\$	
2	39019090	ETHYLENE OCTENE COPOLYMER, EXACT 5181	25.000	M.T	3182026.30	68075.00 US\$	

2	39019090	ETHYLENE OCTENE COPOLYMER - EXACT 5181	35.000	M.T	277487.50	54250.00 US\$	
3	28030010	CARBON BLACK	35.000	M.T	277487.50	54250.00 US\$	
4	29309099	ANTIOXIDANT 1010	2.000	M.T	1534500.00	30000.00 US\$	
				Total	9,808,984.40	191,769.00	

Decision: With D/o C&PC OM No. 46011/64/2009-PC.II dated 23.03.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Compound – Semiconducting Compound – Thermoplastic	1 kg	1. LLDPE Granules	0.3628 kg
		2. Ethylene Octene Copolymer – EXACT 5181	0.3341 kg
		3. Carbon Black	0.3341 kg
		4. Antioxidant 1010	0.0190 kg

3	Case No.:10/34/87-ALC1/2009	Party Name:BERRY PLASTICS PVT LTD	Meet No/Date:53/87-ALC1/2009 31.03.2010	Status: Approved
	HQ File :01/87/050/00260/AM10/	RLA File :34/24/040/00115/AM10/	Lic.No/Date:3410025534 05.11.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39219099	63/0- Heat Shrink Coated Material in the form of Rolls without Closure Patch The actual contents of imp. item no. 1&2 should not be less than 3671.48kgs and 5244.97kgs in the resultant product and should be specifically shown in export documents.	8916.440	K.G	3422952.00	71760.00 US\$
2	39219099	63/0- Heat Shrink Coated Material in the form of Rolls with Closure Patch The actual contents of imp.item no.1 to 3 should not be less than 19488.92kgs, 27841.31kgs, 1158.75kgs in the resultant product and should be specifically shown in export documents.	48488.970	K.G	18908757.00	396410.00 US\$
				Total	22,331,709.00	468,170.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limung factor (Value/Qty/Value & Qty)
1	39219099	HTLP Backing Material (Heat Shrinkable HDPE Sheet)	25013.220	K.G	5769143.73	118706.66 US\$	
2	39013000	Adhesive Granules	35733.170	K.G	9308301.93	191528.85 US\$	
3	39219099	Closure Patch (Glass Reinforced Cross Linked HDPE sheet)	1234.070	K.G	458778.36	9439.88 US\$	
				Total	15,536,224.02	319,675.39	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 2/87-ALC1/2009 dated 08.04.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Heat Shrink Coated Material in the form of Rolls with/without Closure Patch (Width 11” -34”)	1 kg	1. HTLP Backing Material (Heat Shrinkable HDPE Sheet)	1.08 kg/kg content in the export product
		2. Adhesive Granules – Ethylene Vinyl Acetate (EVA) based	1.08 kg/kg content in the export product
		3. Closure Patch (Glass Reinforced Cross Linked HDPE Sheet)	1.065 kg/kg content in the export product
Heat Shrink Coated Material in the form of Sleeves with Closure Patch	1 kg	1. HTLP Backing Material (Heat Shrinkable HDPE Sheet)	1.08 kg/kg content in the export product
		2. Adhesive Granules – Ethylene Vinyl Acetate (EVA) based	1.08 kg/kg content in the export product
		3. Closure Patch (Glass Reinforced Cross Linked HDPE Sheet)	1.065 kg/kg content in the export product

HQ File :01/87/050/00323/AM10/

RLA File :03/95/040/00515/AM10/

Lic.No/Date:0310547275
25.11.2009

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39172390	63/0- Rigid PVC Pipes	2000.000	M.T	123248880.00	2567685.00 US\$
				Total	123,248,880.00	2,567,685.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC Resin	1776.000	M.T	103150080.00	2148960.00 US\$	
2	28365000	Filler (Calcium Carbonate)	126.000	M.T	3024000.00	63000.00 US\$	
3	32061190	Titanium Dioxide	10.000	M.T	720000.00	15000.00 US\$	
				Total	106,894,080.00	2,226,960.00	

Decision: With D/o C&PC OM No. 46011/234/2004-PC.II dated 26.02.2010, following adhoc norms are **approved** on repeat basis:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Rigid PVC Pipes	1 kg	1. PVC Resin	0.888 kg
		2. Filler (Calcium Carbonate)	0.063 kg
		3. Titanium Dioxide	0.005 kg

Case No.:5/43/87-ALC1/2009

Party Name:KM PET INDUSTRIES

Meet No/Date:53/87-ALC1/2009
31.03.2010**Status: Approved**

HQ File :01/87/050/00316/AM10/

RLA File :04/24/040/00232/AM10/

Lic.No/Date:0410110249
18.12.2009

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39159090	63/0- POLYETHYLENE TEREPHTHALATE (PET) FLAKES	183486.240	K.G	4795317.00	104587.11 US\$
				Total	4,795,317.00	104,587.11

Limiting Factor

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Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39159042	WASTE OR USED PET BOTTLES WITH PP/PE CAPS	200000.000	K.G	2941911.00	62928.54 US\$	
				Total	2,941,911.00	62,928.54	

Decision: With D/o C&PC OM No. 46011/144/2006-PC.II dated 19.12.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Terephthalate (PET) Flakes	1 kg	PET Bottle Waste/Scrap	1.09 kg

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Case No.: 12/42/87-ALC1/2009	Party Name:ATUL LIMITED,	Meet No/Date:53/87-ALC1/2009 31.03.2010	Status: Approved
HQ File :01/87/050/00311/AM10/	RLA File :08/24/040/00273/AM10/	Lic.No/Date:0810085558 05.01.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39073010	62/0- HMW Resin LAPOX	200000.000	K.G	20383000.00	436000.00 US\$
				Total	20,383,000.00	436,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39073010	BASIC LIQUID RESIN(EPIKOTE 828/DER 331/YD 128/RAZEEN LR 1150) Condn.: -This licence issued under pare 4.7 of H.B. 2009 - 14. being fixation of norms by ALC., New Delhi.	214000.000	K.G	17657943.00	377710.00 US\$	
				Total	17,657,943.00	377,710.00	

Decision: With D/o C&PC OM No. 46011/35/2007-PC.II dated 31.03.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HMW Resin Lapox	1 kg	1. Basic Liquid Resin (Epikote 828/DER 331/YD 128/Razeen LR 1160)	1.07 kg

10	Case No.:12/48/87-ALC1/2009	Party Name:METRO TYRES LIMITED	Meet No/Date:53/87-ALC1/2009 31.03.2010	Status: Approved
	HQ File :01/87/050/00370/AM10/	RLA File :30/24/040/00029/AM10/	Lic.No/Date:3010065038 20.01.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40115000	62/0- BICYCLE NYLON TYRE FOLDABLE	100.000	M.T	44373693.00	964646.00 US\$
				Total	44,373,693.00	964,646.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40012100	NATURAL RUBBER	31.950	M.T	4504950.00	95850.00 US\$	
2	40021900	SYNTHETIC RUBBER SBR-1502/1712	12.090	M.T	1022814.00	21762.00 US\$	
3	40021900	SYNTHETIC RUBBER EPDM	4.100	M.T	481750.00	10250.00 US\$	
4	28030000	CARBON BLACK (HAF GRADE N-330,N-550,N-660)	16.530	M.T	776910.00	16530.00 US\$	
5	38249025	PRECIPITATED SILICA	4.260	M.T	150165.00	3195.00 US\$	
6	38123000	RUBBER CHEMICALS ANTIOXIDENTS, ACCELARATORS	2.520	M.T	414540.00	8820.00 US\$	
7	79011100	ZINC INGOT (99%-95% PURITY)	1.312	M.T	160364.00	3412.00 US\$	
8	27129000	MISC.CHEMICALS PARAFFIN WAX	8.260	M.T	349398.00	7434.00 US\$	
9	59069900	COTTON CHAFER	782145.000	Meter	5628109.00	119747.00 US\$	
10	59119090	ARAMID BEAD WIRE (IN RING FORM)	379899.000	Number	20533548.00	436884.00 US\$	
11	59021000	NYLON TYRE CORD FABRIC DIPPED (N6-420D/I, N66-420D/I,N6-840D/I, DURASKIN WITH RFL)	13.480	M.T	4434920.00	94360.00 US\$	
				Total	38,457,468.00	818,244.00	

Decision: With DIPP letter dated 31.03.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Bicycle Nylon Tyres Foldable	100 kg	1. Natural Rubber	31.95 kg
		2. Synthetic Rubber (SBR-1502)	12.09 kg
		3. Synthetic Rubber EPDM	4.10 kg
		4. Carbon Black (HAF Grade N-330)	16.53 kg
		5. Precipitated Silica	4.26 kg
		6. Rubber Chemicals	2.52 kg

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Ethyl Cellulose (Industrial Grade)	1 kg	1. Wood Pulp/Cotton Linters	0.90 kg
		2. Ethyl Chloride	4.41 kg
		3. Caustic Soda Flakes/Prills	4.49 kg
		4. Toluene	0.61 kg
		5. Ethanol	0.76 kg

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Case No.:6/51/87-ALC1/2009	Party Name:ASHA CELLULOSE (I) PVT LTD	Meet No/Date:53/87-ALC1/2009 31.03.2010	Status: Approved
HQ File :01/87/050/00396/AM10/	RLA File :03/94/040/00935/AM10/	Lic.No/Date:0310557469 28.01.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39123911	620- ETHYL CELLULOSE (PHARMA/ ELECTRONIC GRADE)	44445.000	K.G	41723564.00	907034.00 US\$
				Total	41,723,564.00	907,034.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	47061000	WOOD PULP	40000.500	K.G	2760046.00	60001.00 US\$	
2	29031120	ETHYLCHLORIDE	196002.450	K.G	4600.00	100.00 US\$	
3	28151110	CAUSTIC SODA FLAKES/ PRILLS	199558.050	K.G	4370.00	95.00 US\$	
4	29023000	TOLUENE	27111.450	K.G	2300.00	50.00 US\$	
5	22072000	ETHANOL	33778.200	K.G	2070.00	45.00 US\$	
				Total	2,773,386.00	60,291.00	

Decision: With D/o C&PC OM No. 46011/102/2009-PC.II dated 31.03.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Ethyl Cellulose (Pharma / Electronic Grade)	1 kg	1. Wood Pulp	0.90 kg
		2. Ethyl Chloride	4.41 kg
		3. Caustic Soda Flakes/Prills	4.49 kg
		4. Toluene	0.61 kg
		5. Ethanol	0.76 kg

		D. Ethanol	0. / 0 kg

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Case No.:4/51/87-ALC1/2009	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:53/87-ALC1/2009 31.03.2010	Status: Approved
HQ File :01/87/050/00394/AM10/	RLA File :03/94/040/00917/AM10/	Lic.No/Date:0310559793 11.02.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072010	62/0- POLY (OXY-1, 2-ETHANEDIYL) ALPHA-BUTYL-OMEGA-HYDROXY-85% MIN	504000.000	K.G	36313200.00	554400.00 EURO
				Total	36,313,200.00	554,400.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29051300	N-BUTANOL / NORMAL BUTYL ALCOHOL	123631.200	K.G	9717412.32	148357.44 EURO	
2	29101000	ETHYLENE OXIDE	309052.800	K.G	20242958.40	309052.80 EURO	
				Total	29,960,370.72	457,410.24	

Decision: With D/o C&PC OM No. 46011/35/2008-PC.II dated 31.03.2010, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Poly (Oxy-1, 2-Ethanediyl) Alpha-Butyl-Omega-Hydroxy- 85% Min	1 kg	1. N-Butanol/Normal Butyl Alcohol	0.2453 kg
		2. Ethylene Oxide	0.6132 kg

20	Case No.:1/53/87-ALC1/2000	Party Name:SWASTIK POLYMERS	Meet No/Date:53/87-ALC1/2000	Status: Approved
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Case No.:1/53/87-ALC1/2007	Party Name:SWASTIK POLYMERS	Meet No./Date:53/87-ALC1/2007 31.03.2010	Status: Approved
HQ File :01/87/050/00430/AM10/	RLA File :05/24/040/00524/AM10/	Lic.No/Date:0510260647 17.03.2010	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042290	62/0- PVC COMPOUND GRADE SOFT FOR GUMBOOT(IN VARIOUS COLOURS)	111.000	M.T	8041950.00	174825.00 US\$
				Total	8,041,950.00	174,825.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC RESIN	55.500	M.T	2680650.00	58275.00 US\$	Value & Qty
2	29173920	DI OCTYL PHATHALATE(D.O.P.)	42.180	M.T	3686532.00	80142.00 US\$	Value & Qty
3	28365000	CALCIUM CARBONATE	4.440	M.T	24508.80	532.80 US\$	Value & Qty
4	38122090	STABLIZER HANSA DIS T-4	0.832	M.T	72716.80	1580.80 US\$	Value & Qty
				Total	6,464,407.60	140,530.60	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 23/87-ALC1/2008 dated 17.09.2008, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound Grade Soft for Gumboot (in various colours)	1 MT	1. PVC Resin	0.5000 MT
		2. Dioctyl Phthalate (DOP)	0.3800 MT
		3. Calcium Carbonate	0.0400 MT
		4. Stabilizer Hansa DIS T-4	0.0075 MT

22	Case No.:4/53/87-ALC1/2009	Party Name:SWASTIK POLYMERS	Meet No./Date:53/87-ALC1/2009 31.03.2010	Status: Approved
	HQ File :01/87/050/00433/AM10/	RLA File :05/24/040/00521/AM10/	Lic.No/Date:0510260907 22.03.2010	Defer Date:
	Application: Request is for adhoc norms for following:			

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042290	62/0- PVC COMPOUND GRADE NO. RT-125(SHOE SOLE GRADE)	148.000	M.T	10552400.00	229400.00 US\$
				Total	10,552,400.00	229,400.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC RESIN K. VALUE 66-67	88.800	M.T	4248192.00	92352.00 US\$	Value & Qty
2	29173920	DI OCTYL PHATHALATE(D.O.P.)	48.840	M.T	4268616.00	92796.00 US\$	Value & Qty
				Total	8,516,808.00	185,148.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 25/87-ALC1/2008 dated 16.09.2009, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound – Shoe Sole Grade No. RT-125	1 kg	1. PVC Resin	0.600 kg
		2. Dioctyl Phthalate	0.330 kg

Case No.:5/53/87-ALC1/2009	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:53/87-ALC1/2009 31.03.2010	Status: Approved
HQ File :01/87/050/00434/AM10/	RLA File :07/24/040/00479/AM10/	Lic.No/Date:0710070641 23.03.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39172390	63/0- UPVC COLOUMN PIPES OF DIFFERENT TYPES AND SIZES- NET CONTENT OF PVC RESIN 37.461 MT.	39.721	M.T	3977789.52	85268.80 US\$
				Total	3,977,789.52	85,268.80

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39041090	PVC RESIN.	37.461	M.T	1861146.76	39895.96 US\$	Value & Qty
				Total	1,861,146.76	39,895.96	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 3/87-ALC1/2009 dated 15.04.2009, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)	1 kg	PVC Resin	0.943 kg

Case No.:6/53/87-ALC1/2009	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:53/87-ALC1/2009 31.03.2010	Status: Approved
HQ File :01/87/050/00435/AM10/	RLA File :07/24/040/00480/AM10/	Lic.No/Date:0710070642 23.03.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39172390	63/0- UPVC COLOUMN PIPES OF DIFFERENT TYPES AND SIZES - N ET CONTENT OF PVC RESIN 44.214 MT.	46.882	M.T	4681187.55	100347.00 US\$
				Total	4,681,187.55	100,347.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39041090	PVC RESIN.	44.214	M.T	2196651.00	47087.91 US\$	Value & Qty
				Total	2,196,651.00	47,087.91	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 3/87-ALC1/2009 dated 15.04.2009, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)	1 kg	PVC Resin	0.943 kg

3.2 Following applications are **deferred:**

MANUAL CASES

3.2.1	Case No. A-161	KRISHNA ANTIOXIDANTS PVT. LTD.	HQ F. No. 01/87/050/00618/AM09/DES-VII	Status: Deferred
	NC No.: 53/AM10 Dated: 31.03.2010	Adv. Lic. No. 0310486931 Dated 18.09.2008	RLA F. No. 03/94/040/00611/AM09	

Application: Request for review of decision taken in Norms Committee Meeting No. 17/AM10.

Position: D/o C&PC will furnish comments.

Deferred for Four Weeks.

3.2.2	Case No. A-162	REF. FROM BOARD OF APPROVAL (BOA) Reg. M/s. Allied Instruments Pvt. Ltd.	HQ F. No. 01/87/162/159/AM09/DES-VII	Status: Deferred
	NC No.: 53/AM10 Dated: 31.03.2010	Fixation of wastage norms for export product ‘ Articles of Plastic of Solid Foam Pieces, Articles of Solid Foam for Education, and Puzzles Made of Solid Foam ’ in respect of M/s Allied Instruments Pvt. Ltd		

Application: This is a reference from EOU Division of Department of Commerce for fixation of wastage norms for export product '**Articles of Plastic of Solid Foam Pieces, Articles of Solid Foam for Education, and Puzzles Made of Solid Foam**' in respect of M/s Allied Instruments Pvt. Ltd. where BOA referred proposal for fixation of input-output norms

Position: Final Reminder sent to firm on 10.03.2010. Reply awaited from the firm.

Deferred for Two Weeks.

3.2.3	Case No. A-163	SRF LTD.	Status: Deferred
	NC No.: 53/AM10 Dated: 31.03.2010	HQ F. No. 01/87/162/459/AM10/DES-VII	

Application: Request is for harmonization of nomenclature of ‘Polyester chip’ under both the schemes namely (i) DEPB and (ii) Advance Authorization.

Position: The Committee decided to write a D.O. letter to Joint Secretary, D/o C&PC for want of comments expeditiously.

Deferred for two weeks.

3.2.4	Case No. A-164	PEARL ENGINEERING POLYMERS LIMITED	Status: Deferred
	NC No.: 53/AM10 Dated: 31.03.2010	HQ F. No. 01/87/162/464/AM10/DES-VII	

Application: Request is for issuance of clarification with regard to the scope of the export item ‘Polyester Chips (Textile goods)’ – PTA route under SION H-207.

Position: The Committee decided to write a D.O. letter to Joint Secretary, D/o C&PC for want of comments expeditiously.

Deferred for two weeks.

ONLINE CASES

5	Case No.:13/48/87-ALC1/2009	Party Name:FISHFA RUBBERS PVT. LTD.	Meet No/Date:53/87-ALC1/2009 31.03.2010	Status: Deferred
	HQ File :01/87/050/00371/AM10/	RLA File :24/24/040/00013/AM10/	Lic.No/Date:2410026646 01.12.2009	Defer Date:28.04.2010
	Position: With DIPP letter dated 31.03.2010, following information may be called for from the firm by DGFT: i) Details of indigenous input along with their quantity; ii) Production / consumption data for the last 2 years duly certified by Central Excise; iii) Detailed specification of import item whether it is automobile tubes or bicycle tubes.			

6	Case No.:2/39/87-ALC1/2009	Party Name:FRONTIER TECHNOLOGIES PVT LTD	Meet No/Date:53/87-ALC1/2009 31.03.2010	Status: Deferred
	HQ File :01/87/050/00292/AM10/	RLA File :05/23/040/00089/AM10/	Lic.No/Date:0510254265 09.12.2009	Defer Date:14.04.2010
	Position: D/o C&PC will furnish comments.			

9	Case No.:21/48/87-ALC1/2009	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:53/87-ALC1/2009 31.03.2010	Status: Deferred
	HQ File :01/87/050/00379/AM10/	RLA File :35/24/040/00022/AM10/	Lic.No/Date:3510028905 19.01.2010	Defer Date:21.04.2010
	Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

11	Case No.:2/53/87-ALC1/2009	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:53/87-ALC1/2009 31.03.2010	Status: Deferred
	HQ File :01/87/050/00431/AM10/	RLA File :03/95/040/00700/AM10/	Lic.No/Date:0310557086 27.01.2010	Defer Date:21.04.2010
	Position: New case; copy of application is awaited from RLA.			

14	Case No.:3/46/87-ALC1/2009	Party Name:MICROSPHERES (INDIA)	Meet No/Date:53/87-ALC1/2009 31.03.2010	Status: Deferred
	HQ File :01/87/050/00348/AM10/	RLA File :03/95/040/00699/AM10/	Lic.No/Date:0310557670 29.01.2010	Defer Date:21.04.2010
	Position: D/o C&PC will furnish comments.			

15	Case No.:4/46/87-ALC1/2009	Party Name:DRIPLEX WATER ENGINEERING LTD.	Meet No/Date:53/87-ALC1/2009 31.03.2010	Status: Deferred
	HQ File :01/87/050/00349/AM10/	RLA File :05/23/040/00146/AM10/	Lic.No/Date:0510257386 02.02.2010	Defer Date:28.04.2010
	Position: D/o C&PC will furnish comments.			

16	Case No.:3/47/87-ALC1/2009	Party Name:LLOYD INSULATIONS (INDIA) LIMITED	Meet No/Date:53/87-ALC1/2009 31.03.2010	Status: Deferred
	HQ File :01/87/050/00352/AM10/	RLA File :05/23/040/00175/AM10/	Lic.No/Date:0510257758 04.02.2010	Defer Date:28.04.2010
	Position: D/o C&PC will furnish comments.			

	Case No.:7/51/87-ALC1/2009	Party Name:DODIA ESTABLISHMENT	Meet No/Date:53/87-ALC1/2009 31.03.2010	Status: Deferred
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17	HQ File :01/87/050/00397/AM10/	RLA File :03/94/040/00942/AM10/	Lic.No/Date:0310558695 04.02.2010	Defer Date:28.04.2010
	Position: D/o C&PC will furnish comments.			

19	Case No.:1/49/87-ALC1/2009	Party Name:DINMAN POLYPACKS PVT.LTD.,	Meet No/Date:53/87-ALC1/2009 31.03.2010	Status: Deferred
	HQ File :01/87/050/00382/AM10/	RLA File :02/24/040/00190/AM10/	Lic.No/Date:0210138288 22.02.2010	Defer Date:28.04.2010
	Position: D/o C&PC will furnish comments.			

21	Case No.:3/53/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:53/87-ALC1/2009 31.03.2010	Status: Deferred
	HQ File :01/87/050/00432/AM10/	RLA File :31/24/040/00236/AM10/	Lic.No/Date:3110042461 19.03.2010	Defer Date:28.04.2010
	Position: D/o C&PC will furnish comments.			

Meeting ended with thanks to Chair and all participants.
